*788. Pandit Munishwar Datt Upa-dhyay: (a) Will the Minister of States be pleased to state what is the total strength of the Central Reserve Police at present?

(b) What is the annual expenditure incurred on it?

(c) What are the functions of this organisation and what is their rela-tion with the ordinary police?

The Minister of Home Affairs and States (Dr Katju): (a) The total pre-sent strength of the Central Reserve Police is:-

Officers	 18
Men	 2041
(b) Rs. 34.60.000/	

(c) The Central Reserve Police (Formerly known as the Crown Re-presentative's Police) was first raised presentative's Police) was first raised in 1939 for the purpose of assisting the then Indian States in the mainten-ance of law and order in an emer-gency. Since the achievement of in-dependence the Force has been en-gaged in the dual role of defence of the Indo-Pak border in Rajasthan and Kutch and helping in the maintenance of internal security in the newly form-ed Part B and Part C States. The force has no direct relation with the ordinary police. ordinary police.

Pandit Munishwar Datt Upadhyay: May I know, Sir, what is the propor-tion undertaken by the States towards this expenditure and what is the ex-penditure incurred by the Central Government?

Dr. Katju: The expenditure in the first instance is borne by the Central Government but whenever any State requisitions the assistance of this Re-serve Police then for the assistance given that particular State contributes the expenses the expenses.

Pandit Munishwar Datt Upadhyay: May I know whether this police force remains in the Centre and does some work here. But if they are deputed to the States and they work there, the entire charge should come ultimately from the States.

Dr. Katju: It so happened that I was at Neemuch, where this reserve police is located, only about ten days ago out of 2000 men, I found 400 men in the lines. 1600 were out on duty in vari-ous parts of India. Therefore it is not an idle police. They are very active.

Shri Punnoose: If I understand the hon. Minister correctly, is this police being kept to maintain order in Parts B and C States? Shri Punnoose: May I know whether any preference is given to people com-ing from Parts B and C States when selection is being made?

Dr. Katju: I want notice. I fund India. It was a delightful thing for me to watch, very hefty people.

Shri Punnoose: May I know whether any educational qualification is need-ed?

Dr. Katju: So far as I could see, the educational qualifications are much higher than those of the other police hands.

Shri Damodara Menon: May I know the names of States where the Central Reserve Police are working today?

Dr. Katju: I have mentioned Rajas-than, Kutch, somewhere in Central Hyderabad, in Madhya Bharat and other States.

Shri B. S. Murthy: May I know how this force is administered?

Dr. Katju: There is a Commandant who administers. It is by the Central Government here.

Shri B. S. Murthy: While in action in the States?

Dr. Katju: I want notice for that.

Pandit K. C. Sharma: This Police Force acts under the orders of the local police officers or they have the own officers?

Dr. Katju: Their own.

Pandit K. C. Sharma: Their officers work in the State where they are ap-pointed when they go there.

Dr. Katju: I could not tell you in detail. It is an absolutely indepen-dent force. Probably it works in ge-ordination with the State officers wherever they go.

Shri Achuthan: May I know whe-ther the Government of India have any idea of increasing the strength of this force and have they a different standard other than the regular recruitment?

Dr. Katju: I think the efficiency is ry high. The standard is at present very high. The even very high.

Shri Achuthan: Is there any proposal to increase the strength?

Dr. Katju: I am not quite so sure. But, if there is a necessity, we will consider that.

Pandit Munishwar Datt Upadhyay: In view of the fact that the original functions of this force are now finished, may I know whether they are likely to be wound up?

Dr Katju: No, no.

Mr. Deputy-Speaker: It is a continuous force.

Shri Nambiar: May I know what active functions these police officers do when the local police is available there for the maintenance of law and order? If at all, the police is used for election in any case.

Dr. Katju: Is that an argument or a question? This police force is requisitioned when the State authorities find that their own resources are inadequate. This police is really, I think, very efficient for various purposes of which my hon. friend is fully aware.

Shri Sarangadhar Das: May I know if this police force was posted in Hyderabad when Laik Ali escaped?

Dr. Katju: I do not know about that.

Shri Chinaria: May I know what success this police achieved in checking lawlessness in PEPSU?

Dr. Katju: There are various assumptions, namely, that there is at present lawlessness in PEPSU, that it is very extensive, and thirdly that the State authorities are incapable of meeting that. All these assumptions require three different answers.

IRRIGATION AND FLOOD CONTROL RESEARCHES

*790. Shri S. N. Das: Will the Minister of Education be pleased to state:

(a) whether in any of the existing Indian Universities or Engineering Collegee, provisions for carrying on researches in connection with irrigation and flood control are available;

(b) if so, in which of the Universities such provisions have been made; and

(c) if not, whether there is any scheme under the consideration of Government by which Universities and Engineering College, may be encouraged to provide facilities for this type of research?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) From the information received, facilities for research in Irrigation and Flood Control are available in-

Oral Answers

- (i) Birla Engineering College, Anand (Gujarat University).
 (ii) College of Engineering.
 - College of Engineering, Guindy (Madras University).
 College of Engineering, Poons
- (iii) College of Engineering, Poona (Poona University).
 (iv) Engineering College, Sindri
- (iv) Engineering College, Sindri (Bihar University).

In addition, facilities for theoretical research are available in the Engineering College, Banaras Hindu University, and the College 'proposes to provide facilities for experimental work in the Five Year Development Plan. The Roorkee University and the Engineering College, Jabalpur, also propose to provide facilities for research work in Irrigation and Flood Control.

(c) Does not arise.

Shri S. N. Das: May I know whether these institutions get any Central aid for this purpose?

Shri K. D. Malaviya: These institutions do not get any specific aid for the purpose.

Shri S. N. Das: In view of the fact that a large number of foreign experts are being invited here, and also in view of the fact that a very large number of river valley projects are going to be undertaken, may I know whether the Government propose to give financial aid to the universities to carry out research, especially fundamental research in this department?

منستر أف ايجوكيشن أينذ نیچرل رسورسز اینڈ سائنٹیفک رسرے (مردنا آزاد) - گورنیدے غور کریگی -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Government will consider it.]

Shri T. N. Singh: In view of the fact that irrigation research is being carried on also under the Irrigation Ministry here and in the States, at Poona and near Hardwar and other places, has any attempt been made to co-ordinate the two researches so that there may be no duplication?

Shri K. D. Malaviya: What I have said is that more or less basic research work is carried on in the universities.

Shri K. P. Tripathi: In view of the fact that the largest number of rivers in Assam are wild and untamed, causing much loss, have Government considered the advisability of doing some research in any of these rivers?